

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : SURENDRA MOHAN KURIAKOSE

DATE OF APPOINTMENT : 05.01.2009

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
1) 76.500 cents (Garden Land)	Nil	Rs.2,80,000/-	10 sovereigns	2007 model Maruti Suzuki SX 4 car	Rs.50,000/- (face value) Rs.1,50,000/- (Mutual funds)
2) House Plot – 10.350 cents	House construction progressing	-			Rs.2,00,000/- (LIC Policy) Rs.3,00,000/- (Bima Gold Policy)

LIABILITIES

Particulars:-

1. Car Loan for Rs.4,66,188/-
2. Housing loan for Rs.35,00,000/-

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES
(At a glance)

NAME OF THE SPOUSE : SMT. MERINA S.MOHAN

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nil	Nil	Rs.2,00,000/-	85 sovereigns	Nil	Rs.50,000/- (Face value) Rs.30,000/- (Mutual funds)

LIABILITIES

Nil

Note:- **Further details available with the Hon'ble Chief Justice**

ASSETS & LIABILITIES
(At a glance)

NAMES OF THE DEPENDENT

- CHILDREN :** 1. Miss. ANJALI S.MOHAN
2. Miss.ASHIKA S.MOHAN
3. Master AKSHAY S.MOHAN

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nil	Nil	Rs.30,000/-	25 sovereigns	Nil	Rs.50,000/-

LIABILITIES

Nil

Note:- Further details available with the Hon'ble Chief Justice